

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: CROSS LINK SHIPPING PRIVATE LIMITED Date of Commencement of Liquidation: 16-03-2021; List of Stakeholders as on Date: 12-06-2021; Name of IP: Gajendra Singh; Process Number: ; Last 5 digitof registration number: 13250

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	88500	0	0	0	0	88500	NA
2	Liquidation costs incurred till date		22236		0	0	22236	0	NA
3	Secured financial creditors	0	0	0	0	0	0	0	NA
4	Unsecured financial creditors	1	200000	0	0	0	200000	0	NA
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	1	776769	0	0	0	776769	0	NA
7	Operational creditors (Government Dues)	1	26009	0	0	0	0	26009	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	38594335	5	35286031	0	2931101	377203	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		10	39707849	5	35286031	0	3930106	491712	